

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6801
ANSWERED ON:09.05.2003
CORRUPTIONS IN SEBI
BALIRAM

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government's attention is drawn to the irregularities and corruption in the functioning of SEBI ;
- (b) whether Chairman of SEBI is protecting some influential directors within SEBI itself ; and
- (c) whether there is a proposal to give the investigation to CBI for further probe into the irregularities and corruptions in SEBI ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

- (a) : No, Sir.
- (b) & (c) : Does not arise.